been issued on 17th June 1955 to complete the provision of reading lights within 6 months.

(5) *Inequality of work-load among the railways to be removed*—

The Eastern Railway, which has been carrying a heavy work load, has since been split up from 1st August, 1955 into two railways, namely the Eastern and the South Eastern Railways.

DR. SHRIMATI SEETA PARMANAND: How many Members are on this Consultative Council and how many are women? If there are no women, may I know why the Railway Ministry is reluctant to give adequate representation to women in all these committees?

SHRI O. V. ALAGESAN: I have not counted the number of women on the Committee.

DR. SHRIMATI SEETA PARMANAND: There is none, I think.

SHRI O. V. ALAGESAN. If that is so, I shall certainly take this into consideration.

SHRI H. P. SAKSENA: Does the railway administration permit of sex representation, woman and man? Is representation on the railways given on the basis of sex, I ask?

(*No reply*)

LAND RECLAMATION BY CENTRAL TRACTOR ORGANISATION

*64 MOULANA M. FARUQI: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) how many acres of Kans-infested land have so far been reclaimed and brought under cultivation in Uttar Pradesh by the Central Tractor Organization;

(b) the area of jungles so far cleared off and brought under cultivation in that State by that organization; and

(c) how many acres of the land mentioned in parts (a) and (b) above are cultivated by private individuals and how many by Government?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): (a) 2,77,750 acres of Kans lands have been reclaimed by the Organisation. The figure is provisional as some of the reclaimed areas have to be re-surveyed. The C.T.O. has carried out land reclamation only and no cultivation work has been done by it. However, according to information received from the U.P. Government almost the whole of this area is under cultivation.

(b) 41,422 acres have been reclaimed. As for cultivation, which has not been attended to by the C.T.O., information is awaited from the State Government.

(c) All the reclaimed Kans-lands belong to, and are cultivated by, private individuals. Regarding the jungle lands, information is awaited from the State Government.

SHRI GOPIKRISHNA VIJAIVARGIYA: May I know, Sir, what is the latest position in regard to the reclamation charges per acre for Madhya Bharat? There was some complaint of the charges being too high.

DR. P. S. DESHMUKH: It is under consideration of the Government to reduce the charges to Rs. 30 per acre per hour provided the State Government are prepared to bear half the portion of the loss that will be incurred by the Government.

SHRI GOPIKRISHNA VIJAIVARGIYA: But is the Government considering further reduction?

DR. P. S. DESHMUKH: Not further than this.

مولانا ایم ء فاروقی : سی-تی-او-
نے یہ طے کیا تھا کہ اس آرگنائزیشن

کے ماتحت کچھ لوگوں کو ٹریننگ دی جائیگی تو اس کے سلسلہ میں کیا آگے کارروائی کی گئی -

†[मौलाना एम० फारूकी: सी०टी०ओ० ने यह तय किया था कि इस आर्गनाइजेशन के मातहत कुछ लोगों को ट्रेनिंग दी जाएगी। तो उसके सिलसिले में क्या आगे कार्रवाई की गई ?]

डा० पी० एस० देशमुख: जी हां, ट्रेनिंग का भी इंतजाम किया जा रहा है, पर इस वक्त मेरे पास उसकी तफसील नहीं है।

مولانا ایم - فاروقی : اس آرگنائزیشن کے ماتحت جو زمین ہے کیا وہ عام لوگوں کو بھی کرائے پر دی جاتی ہے یا اسٹیٹ گورنمنٹ اس کو استعمال کرتی ہے -

†[मौलाना एम० फारूकी : इस आर्गनाइजेशन के मातहत जो जमीन है क्या वह आम लोगों को भी किराए पर दी जाती है या स्टेट गवर्नमेन्ट आर्गनाइजेशन इसको इस्तेमाल करता है ?]

डा० पी० एस० देशमुख: जी नहीं। इसमें से किसी प्राइवेट आर्गनाइजेशन को नहीं दी जाती है। जितना हिस्सा सी०टी०ओ० के पास है वह अपने ही काम में लाते हैं।

SHRI RAGHAVENDRARAO: What is the progress of reclamation from year to year?

DR. P. S. DESHMUKH: Yes, Sir, I have got it here. The figures are State-wise. It is a long list. For example, in 1947-48 in Uttar Pradesh it was 24,926 acres. As it is a long list I will give the total, which is 14,60,000 acres.

श्री ज० रा० कपूर : यह भूमि किन शर्तों पर दूसरों को दी जाती है और बेचने के सम्बन्ध में सरकार की क्या नीति है। भूमिहीन लोगों को यह दी जाती है अथवा ऐसे लोगों को जो दूसरे मजदूरों से उसको जुतवाएं और उपज कराएं ?

डा० पी० एस० देशमुख: मेम्बर साहब ट्रैक्टरों के बारे में पूछ रहे हैं या जमीन के बारे में ?

श्री ज० रा० कपूर: जमीन के बारे में।

डा० पी० एस० देशमुख: जमीन तो यह दूसरों की है, यह काश्तकारों की जमीन है जहां पर हमने इंबेजन को दूर किया है और जहां पर सी०टी०ओ० काम करता है। हमारे पास कोई ऐसी भूमि नहीं है, जंगल क्लीयरेंस के अलावा, चाहे वह प्राइवेट हो या सरकारी, जो कि हम दूसरों को दे सकते हैं।

श्री ज० रा० कपूर: मेरा प्रश्न केवल उसी जमीन के बारे में था जो सरकार के कब्जे में है -- जंगल इत्यादि और वह जमीन जिसको रिक्लेम किया है। ऐसी जमीन दूसरों को किन शर्तों पर दी जाती है ? क्या सरकार की नीति इस सम्बन्ध में यह है कि लैंडलेस लेबरर्स को दी जाए या किसी और प्रकार से ?

डा० पी० एस० देशमुख : जैसा कि जवाब में कहा है, यह सब स्टेट गवर्नमेन्ट के हाथ के अन्दर है, यह भूमि भी स्टेट गवर्नमेन्ट की है और इस बारे में हमने इंफॉर्मेशन मांगी है। उसके आने पर इस सवाल पर विचार किया जाएगा।

SHRI N. D. M. PRASADARAO: Under the scheme, are the lands cultivated by the peasants already again cultivated by the tractors and are the peasants charged for that?

DR. P. S. DESHMUKH: I do not quite follow the question, Sir, unless my friend wants to know whether we retractorize the land which is in cultivation.

SHRI N. D. M. PRASADARAO: No, Sir. Are the lands which were already being cultivated by the peasants also ploughed by the tractors and are the peasants charged for that?

†Hindi transliteration

DR. P. S. DESHMUKH: There are some lands like that, because we cannot operate in small bits sometimes But most of these lands, according to my information, were lying fallow.

श्री नवाब सिंह चौहान : क्या सरकार ने इस बात की जांच पड़ताल कराई है कि जिन जमीनों पर ट्रैक्टर से कांस निकाल दी गई थी, वहां पर फिर कांस पैदा नहीं हुई ?

डा० पी० एस० देशमुख : बहुत सी जगहों में कांस पैदा नहीं हुई, चन्द जगहों में पैदा हुई ।

श्री नवाब सिंह चौहान : किन किन जगहों में हुई है, क्या बतला सकते हैं ?

डा० पी० एस० देशमुख : भोपाल में कुछ हुई है, इसका कारण भी है। जैसे ही उस जमीन पर ट्रैक्टर किया गया, वर्षा हो गई जिसकी वजह से वहां पर फिर से कांस पैदा हो गई । पर इस तरह की जगहें आम तौर पर कम हैं ।

श्री कन्हैयालाल दी० वैद्य : क्या मंत्री महोदय यह बतलाएंगे कि ट्रैक्टर से जो भूमि रिक्लेम की गई है और साधारण भूमि में जो खेती होती है, उन दोनों के उत्पादन में कितना अन्तर है ?

डा० पी० एस० देशमुख : काफी अन्तर है, पर मेरे पास इसके आंकड़े नहीं हैं। यह देखा गया है और इसका काश्तकार को भी इतमिनान है कि ट्रैक्टराइजेशन से बहुत ज्यादा फायदा उसको होता है ।

B.C.G. VACCINATION

*65. SHRI M. GOVINDA REDDY: Will the Minister for HEALTH be pleased to state:

(a) whether Government's attention has been drawn to the several statements of Shri C. Rajagopalachari of Madras regarding the undesirability of carrying on B.C.G. vaccination;

(b) whether those views have been examined;

(c) whether medical opinion on this question has been collected; and

(d) if so, what decision Government have taken in the matter?

THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): (a) Yes.

(b) Yes.

(c) Yes.

(d) The Government see no reason to change their decision regarding the continuance of the mass B.C.G. vaccination programme.

SHRI M. GOVINDA REDDY: May I know, Sir, what medical opinion has been consulted by the Government with regard to the contentions in this controversy?

SHRIMATI M. CHANDRASEKHAR: Sir, the experts in the Ministry have advised us; and we have taken the advice from the international experts and also the International Tuberculosis Conference, W.H.O. and so on.

SHRI M. GOVINDA REDDY: May I know, Sir, whether international opinion in this regard is very definite that B.C.G. vaccination is harmless?

SHRIMATI M. CHANDRASEKHAR: Yes, Sir. I can say that the International Tuberculosis Conferences held from time to time in recent years have supported this view.

SHRI M. GOVINDA REDDY: May I know, Sir, whether the contention of Rajaji that without taking the Mantoux test in which primary infection is disclosed if vaccination is conducted it is bound to be harmful?

SHRIMATI M. CHANDRASEKHAR: Sir, all the people are vaccinated with B.C.G. only after the tuberculin test is done.

SHRI M. GOVINDA REDDY: Have the Government got the medical opinion that has been expressed in newspapers in which some foreign